

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**W.P.(S) No.7748 of 2013**

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08/08.07.2020      Today, when the case is called out through V.C.,  
Mr. Rajesh Lala, learned counsel for the respondent-CCL  
submits that he has already filed counter affidavit in this  
case on 06.07.2020, but the same is not on record.

Office is directed to verify it and proceed.

Put up this case on 13.07.2020.

**(Deepak Roshan, J.)**

Fahim/-